

State Vs. Shankar
FIR No. 012120
PS Subhash Place
U/S 392/394/397 IPC

01.05.2020

Due to spreading of Corona Virus (COVID-19) special measures taken by the Government. To prevent it by ordering a National Lock Down, the hearing of urgent matters have been conducted through Video Conferencing using CISCO WEBEX Meeting App. After taking consent of both the parties, in terms of directions issued by Ld. District & Sessions Judge, North-West, Rohini, Delhi.

Computer Branch , for uploading the orders on the Website and also to provide the copy of the order to all concerned.

Pr: Ms. Kiran Bala, Ld. Addl. PP for the State.

None for the applicant/accused.

This is an application for correction of name of the accused.

Report has not been filed on behalf of IO.

IO to file report on 04.05.2020.

(Rakesh Kumar-IV)
Duty Judge
Officiating District Judge
North West, Rohini
Delhi/01.05.2020

Bail Application NO. 1529/20
State Vs. Paras @ Sonu @ Nitin
FIR No. 42/20
PS Sultanpuri

U/s 307/34 IPC and U/s 25/54/59 Arms Act

01.05.2020

Pr: Ms. Kiran Bala, Ld. Addl. PP for the State.

None for the applicant/accused.

An inquiry has been made by Jail Superintendent concerned vide endorsement dated 30.04.2020 in the bail order dated 30.04.2020 passed by the Sh. Ajay Pandey, Ld. Duty Judge/ADJ-2, North-West in respect to the not mentioning the Section 25 Arms Act which has already been mentioned in the Custody Warrant.

On perusal, though in the bail application Section 25 Arms Act has not been mentioned, however it is a matter of record that the Section 25/54/59 Arms Act has been mentioned by the IO in his reply dated 28.04.2020 to the bail application as well as verification dated 29.04.2020. In the interest of justice, the bail order dated 30.04.2020 is modified only upto the extent of insertion of Section 25/54/59 Arms Act. Accordingly, wherever U/s 307/34 IPC is mentioned in the bail order it be read as U/s 307/34 IPC and Section 25/54/59 Arms Act.

Copy of this order be sent to the concerned Jail Superintendent.

(Rakesh Kumar-IV)
Duty Judge/ASJ-02/NW
Delhi/01.05.2020